

and English versions) of the Committee on Subordinate Legislation.

COMMITTEE ON THE WELFARE OF  
SCHEDULED CASTES AND  
SCHEDULED TRIBES

[English]

Sixth Report

SHRI K. D. SULTANPURI (Simla) : I beg to present the Sixth Report (Hindi and English versions) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on Action Taken by Government on the recommendations contained in the Forty-Sixth Report of the Committee (Seventh Lok Sabha) on the Ministry of Home Affairs—Reservations for and Employment of Scheduled Castes and Scheduled Tribes in Assam Rifles, BSF, CISF, and CRPF.

SUSPENSION OF LUNCH HOUR

[English]

THE MINISTER OF PARLIAMEN-  
TARY AFFAIRS AND TOURISM (SHRI  
H. K. L. BHAGAT) : As we have to trans-  
act some important legislative business today,  
I suggest that the lunch hour may be sus-  
pended today.

MR. SPEAKER : Is it the pleasure of  
the House to suspend the lunch hour today ?

SOME HON. MEMBERS : Yes.

12.12 hrs.

CALLING ATTENTION TO MATTER OF  
URGENT PUBLIC IMPORTANCE

[English]

Non-implementation of agreement  
arrived at between  
DUTA and UGC

SHRI AJIT KUMAR SAHA (Vishnu-  
pur) : I call the attention of the Minister of

Human Resources Development to the following matter of urgent public importance and request that he may make a statement thereon :

“Reported non-implementation of agreement arrived at in January, 1983 between Delhi University Teachers’ Association and University Grants Commission in regard to improve-  
ment of service conditions of teachers, leading to discontentment among them and steps taken by Government in that regard.”

THE MINISTER OF STATE IN  
THE DEPARTMENT OF EDUCATION  
AND CULTURE (SHRIMATI SUSHILA  
ROHATGI) : The Delhi University Teachers’  
Association has launched an indefinite strike  
from December 10, 1985 to press their  
demands. The main demands are (1) with-  
drawal of U.G.C.’s instructions regarding the  
termination of the Merit Promotion Scheme;  
(2) improvement of housing facilities; (3)  
sanction of stagnation removal increments  
for selection grade lecturers in colleges;  
and (4) institution of Professor’s grade in  
colleges.

The Delhi University Teachers’ Associa-  
tion had gone on a protracted strike from  
October 12, 1982 which was called off on  
January 29, 1983. The major demands of the  
teachers at that time were (1) implementation  
of a time-bound promotion for all teachers,  
and (2) improvement of housing facilities for  
teachers in the university and its colleges.

In November-December, 1982, the UGC  
had finalised Merit Promotion Schemes for  
University and College Teachers for the  
country as a whole. On representations made  
to it, the UGC reviewed the scheme and  
decided to apply a uniform ceiling upto  
33½ per cent in the case of both university  
and college teachers. Later, the UGC also  
agreed to certain flexibility in implementing  
the scheme in regard to the Delhi University  
and its colleges. The strike was called off on  
that basis.

The Merit Promotion Scheme was  
formulated by the UGC as a Sixth Plan  
Scheme. With the termination of the Sixth  
Plan, the Commission informed the uni-  
versities that the Merit Promotion Scheme